Name of the corporate debtor: Virtue Infra and Entertainment Private Limited Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor		ry of claims eived		y of claims nitted	Amount of contingent	Amount of claims not	claims	Det ails	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims Admitted	claims	admitted	under verificati on	in Annexu re	
1	Secured financial creditors belonging to anyclass of creditors	0	0	0	0	0	0	0	1	
2	Unsecured financial creditors belongingto any class of creditors	0	0	0	0	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any classof creditors)	0	0	0	0	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class ofcreditors)	2	6,50,50,245	2	5,63,02,013.82	0	87,48,231.1 8	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	
8	Operational creditors (other than Workmenand Employees and Government Dues)	1	72,29,892	0	29,38,771.76	0	42,91,120.2 4	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	
	Total	0	7,22,80,137.00		5,92,40,785.58	0	1,30,39,351 .42	0		

Annexure-1

Name of the corporate debtor: Virtue Infra and Entertainment Private Limited; Date of commencement of CIRP: Order dated 29 September 2021 (order made available on website on 18 October 2021);

List of creditors as on: 10 March 2022

List of secured financial creditors belonging to any class of creditors

Sl. No.		of claim eived			of claim itted			Amount of	Amount of any	Amount of claim	Amount of claim	
	Credi t-or	 claimed	Amount of claim admitted	Amount covered by by security interest ee Whether related party? Share in CoC				continge- nt Clai m	Mutual dues, that may be set-off		under verifica- tion	
						NIL						
				·								

Annexure-2

Name of the corporate debtor: Virtue Infra and Entertainment Private Limited; Date of commencement of CIRP: Order dated 29 September 2021 (order made available on website on 18 October 2021);

List of creditors as on: 10 March 2022

List of unsecured financial creditors belonging to any class of creditors

Sl. No.	Name of cre-	Detai claim re	Details of claim admitted					Amount of contingent		Amount of claim not a		Remarksif any
	ditor		Amount of claim admitted					claim	mutual dues, that may be set-off		er verifica tion	
					guarantee	NIL						
1												
2		•										

Name of the corporate debtor: Virtue Infra and Entertainment Private Limited; Date of commencement of CIRP: Order dated 29 September 2021 (order made available on website on 18 October 2021);

List of creditors as on: 10 March 2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of cre- ditor		tails of receive d		Details	of claim ac	lmitted			Amount of contingent	Amount of any mutual	Amount of claim not	Remarks , if any
		Date of rec eipt	Amount claimed	Amoun tof claim admitt e d	Natur eof claim	Amount covered by secur -ity interest	Amount covered by guar antee	Whether related party?	% votin g share in CoC	claim	dues, that may be set-off	admitted	
1					•		NIL	•		•	•		
		_											

Name of the corporate debtor: Virtue Infra and Entertainment Private Limited; Date of commencement of CIRP: Order dated 29 September 2021 (order made available on website on 18 October 2021);

List of creditors as on: 10 March 2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of cre-	Detai claim re		Details of claim admitted Amount Nature Amount Whether % of					Amount of conti-	Amount of any mutual	Amount of claim	Amount of claim	Remarks, if any
	ditor Date Amount claimed receipt 01 Nov 3 20 08 61					Amount covered by guar- Antee	Whether related party?	% of Voting share in CoC	ngent claim	dues, that may be set-off	not admitted	under verification	
1	Mr. Sakharam Tambolka r	2021		2,87,89,506. 30	Financial	Nil	No	100%	Nil	Nil	32,19,107	Nil	
2	Ms. Maithilee Tambolka r	2021		2,75,12,507. 52	Financial	Nil	Yes	Nil	Nil	Nil	55,29,124.48	Nil	
	Total			5,63,02,013. 82							87,48,231.18		

Name of the corporate debtor: Virtue Infra and Entertainment Private Limited; Date of commencement of CIRP: Order dated 29 September 2021 (order made available on website on 18 October 2021);

List of creditors as on: 10 March 2022

List of operational creditors (Workmen)

Sl. No.	Name of 5uthorized	Name of	Details o			De	etails of clai	m admitted	Amount of conti-	Amount of any	Amount of claim under		-
	representa- tive, if any	work man		claimed	Amount of claim admitted	of	· ·	% voting share in CoC, if applicable	ngent claim	mutual dues, that may be set-off	verification	dmitted	·
							NI	L					
										·			

Name of the corporate debtor: Virtue Infra and Entertainment Private Limited; Date of commencement of CIRP: Order dated 29 September 2021 (order made available on website on 18 October 2021);

List of creditors as on: 10 March 2022

List of operational creditors (Employees)

Sl. No.	Name of 6uthorized o	Name empl		ils of eceived						Amount of any	Amount of claim	Amount of claim not	
	representa- tive, if any	-oyee	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable		mutual dues, th at may be set- off	under verifica –tion	admitted	·
							NIL						

Name of the corporate debtor: Virtue Infra and Entertainment Private Limited; Date of commencement of CIRP: Order dated 29 September 2021 (order made available on website on 18 October 2021);

List of creditors as on: 10 March 2022

List of operational creditors (Government dues)

Sl. No.	Details of	claimant	Details of claim received		Details of claim admitted				Amount of contin-	Amount of any	Amount of claim	Amount of claim not	Remarks,if any
	Departme Govern nt ment		Date of receipt nt claime d		ofclaim admitted of claim party? voting seein C		% of voting shar e in CoC, if applicable	gent claim	mutual dues, th at may be set- off	under verifica –tion	admitted		
	_	_	_	_			NIL						

Name of the corporate debtor: Virtue Infra and Entertainment Private Limited; Date of commencement of CIRP : Order dated 29 September 2021 (order made available on website on 18 October 2021);

List of creditors as on: 10 March 2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of cre		of claim ived		Details	of claim adm	nitted			Amount of contin-	Amount of any		Amount of claim	Remarks,if any
		Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted	Natur e of cl aim	Amount covered by security interest	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	gent claim	mutual dues, that may be set-off	claim not ad- mitted	under verifica- tion	
	3		72,29,892. 00	29,38,771. 76	Operational	Nil	-	No	Nil	-	-	42,91,120. 24	Nil	
	Total		72,29,892. 00	29,38,771. 76								42,91,120. 24		

Name of the corporate debtor: Virtue Infra and Entertainment Private Limited; Date of commencement of CIRP: Order dated 29 September 2021 (order made available on website on 18 October 2021);

List of creditors as on: 10 March 2022

List of other creditors (Other than financial creditors and operational creditors)

Name of cre		ails of received			Details of command and made an			Amount of contin	Amount of any	Amount of claim	Amount of claim	Remarks,
-ditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount co vered by Security interest	Amount co vered by guarantee	-gent claim	mutual dues, that may be set-off	not admitted	under verifica- tion		
NIL												1